

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00094/2018

DATED THIS THE 11<sup>TH</sup> DAY OF OCTOBER, 2018

**HON'BLE DR.K.B.SURESH, MEMBER (J)**

**HON'BLE SHRI C V SANKAR, MEMBER (A)**

Mahesh V. Telag,  
S/o Vittal, aged 28 years,  
R/at: Shivayogi Nilay Nagur Gin,  
Sindgi tq-Sindgi Dt-Bijapur – 586 128  
Working as GDS Otihal BO,  
A/w Devar Hipparagi SO,  
Vijayapura – 586 115 .....Applicant

(By Advocate Shri H.L. Pradeep Kumar)

Vs.

The Superintendent of Post Offices,  
Vijayapura Division,  
Vijayapura – 586 104 .....Respondent

(By Shri N. Amaresh, Senior Panel Counsel)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Apparently this is a case relating to the Bridge Course of the KSOU. Since the Karnataka Government had declared that they have not recognized this course as equivalent to S.S.L.C., the respondents have terminated the services of the applicant after issuing show cause notice and hearing him.

Therefore no lacunae can be attributed to the respondents as the State Government, under the Constitutional list, is in charge of the education of primary and secondary level. They are eligible to declare the policy on it and, since the Karnataka Government had declared the policy, we do not want to go any further. Since the Bridge Course is not recognized, the termination is proper. There is no ground.

2. The OA is dismissed. No order as to costs.

(C V SANKAR)  
MEMBER (A)

(DR.K.B.SURESH)  
MEMBER (J)

/ksk/

**Annexures referred to by the applicant in OA No.170/00094/2018**

**Annexure A-1:** Copy of the statement of marks dated 04.09.2014

**Annexure A-2:** Copy of the notification dated 25.11.2014

**Annexure A-3:** Copy of the letter dated 05.01.2015

**Annexure A-4:** Copy of the provisional engagement order dated 29.04.2015

**Annexure A-5:** Copy of the engagement order dated 04.09.2015

**Annexure A-6:** Copy of the notice dated 09.01.2018

**Annexure A-7:** Copy of the reply dated 19.01.2018 a/w enclosures

**Annexure A-8:** Copy of the termination memo dated 08.02.2018

**Annexures with reply statement:**

**Annexure R-1:** Copy of the UGC Communication dated 16.06.2016

**Annexure R-2:** Copy of the letter dated 24.08.2015

**Annexure R-3:** Copy of the letter dated 24.02.2016

**Annexure R-4:** Copy of the letter dated 09.03.2016

**Annexure R-5:** Copy of the letter dated 03.01.2017

**Annexure R-6:** Copy of the form of application for the post of GDS

**Annexure R-7:** Copy of the Transfer Certificate of the applicant

**Annexure R-8:** Copy of the statement of marks of the applicant

**Annexure R-9:** Copy of the extract of Swamy's News – Postal GDS

**Annexure R-10:** Copy of the Mahazar drawn by Inspector of Posts, Sindgi on 07.03.2018

**Annexure R-11:** Copy of the GDS (Conduct and Engagement Rules)

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